

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH P.

FRIDAY, THE 15<sup>TH</sup> DAY OF MAY,2020/25TH VAISAKHA, 1942

W.P(C) NO. 9972 OF 2020

PETITIONER:-

VYAPARI VYAVSAYI EKOPANA SAMITHY,  
IRINJALAKUDA REP. BY THE PRESIDENT,  
ABIN MATHEW,AGED 48,S/O.ITTIMATHEW,  
VELLANIKKARAN HOUSE,SOUTH BAZAR,  
IRINJALAKUDA DESOM,IRINJALAKUDA VILLAGE,  
MUKUNDAPURAM TALUK, THRISSUR DISTRICT.

BY ADV.BITTO.N.L.

RESPONDENTS:-

1. THE STATE OF KERALA,REP. BY THE SECRETARY  
TO THE GOVT.,LOCAL SELF GOVERNMENT DEPARTMENT,  
GOVT. SECRETARIAT, THIRUVANANTHAPURAM.680001
2. THE IRINJALAKUDA MUNICIPALITY REP. BY  
ITS SECRETORY,MUNICIPAL OFFICE,IRINJALAKUDA,  
IRINJALAKUDA P.O., THRISSUR DISTRICT, PIN: 680121.
3. SANTHOSH BOBAN,AGED 54,S/O. NARAYANANKUTTY,  
"VANDE MATHARAM" SANGAMESWARA AVENUE,  
WEST NADA,IRINJALAKUDA,IRINJALAKUDA P.O.,  
MUKUNDAPURAM TALUK, THRISSUR DISTRICT. 680121.

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 15.05.2020,  
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**ORDER**

Admit.

2. The learned Government Pleader takes notice for R1. Notice by speed post/e-mail to R2 and R3. Status quo as on today shall be maintained for a period of three weeks.

Post after three weeks.

**GOPINATH P.  
JUDGE**

ncd

## APPENDIX

### PETITIONERS EXHIBITS:

<u>EXT-P1</u> : A TRUE COPY OF THE BUILDING TAX RECEIPT NO. 028758 ISSUED BY THE 2 <sup>ND</sup> RESPONDENT DATED 10/8/2007
<u>EXT-P2</u> : A TRUE COPY OF THE BUILDING TAX RECEIPT NO. 89484 ISSUED BY THE 2 <sup>ND</sup> RESPONDENT DATED 30/3/2019
<u>EXT-P3</u> : A TRUE COPY OF THE STOP MEMO ISSUED BY THE IRINJALAKUDA MUNICIPALITY DATED 13/6/2019
<u>EXT-P4</u> : A TRUE COPY OF THE OBJECTION FILED BY THE PETITIONER DATED 22/6/2019
<u>EXT-P5</u> : A TRUE COPY OF THE NOTICE ISSUED BY THE RESPONDENTS DATED 18/11/2019
<u>EXT-P6</u> : A TRUE COPY OF THE REPLY TO EXT-P5 GIVEN BY THE PETITIONER DATED 22/11/2019
<u>EXT-P7</u> : A TRUE COPY OF THE ORDER CANCELLING THE ROOM NUMBER DATED 20/3/2020 ISSUED ON 29/4/2020
<u>EXT-P8</u> : A TRUE COPY OF THE NOTICE TO RESTORE THE CONFERENCE HALL AS PARKING AREA DATED 20/3/2020 ISSUED ON 29/4/2020